

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, NALGONDA

PRESENT: SRI D. TIRUMALA RAO, M.A.LL.B.,  
PRINCIPAL DISTRICT JUDGE.

Procs.Dis.No. 5869/2017/A1,

Dated: 09-10-2017.

Sub: PUBLIC SERVICES – APGSS – Transfers and Postings of Record Assistants (recruitment by transfer) who are transferred and posted below in pursuance to their promotions under reference cited below - Orders – Issued.

Ref:- This Office Procdgs.Dis.No.5734 /2017/A1,dt.27.09.2017

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O R D E R:

The Principal District Judge, Nalgonda is pleased to take up promotions for the existing vacancies of Record Assistant (recruitment by transfer) and in pursuance to the same the Principal District Judge, Nalgonda promoted the eligible candidates under reference cited supra, and also pleased to issue the following placement orders to the promoted employees under reference cited supra.

- 1) Sri G.Srinivas Reddy, Office Subordinate presently working in the Court of the Senior Civil Judge, Suryapet is promoted under reference cited above and now transferred and posted as Record Assistant to the Court of the Additional Junior Civil Judge, Suryapet is kept vacant.
- 2) Sri Narsing, Office Subordinate presently working in the Court of the Senior Civil Judge, Bhongir is promoted under reference cited above and now transferred and posted as Record Assistant to the Court of the Junior Civil Judge, Alair is kept vacant.
- 3) Sri Syed Munwarullah Hussaini, Office Subordinate presently working in the Court of the Junior Civil Judge, Ramannapet is promoted under reference cited above and now transferred and posted as Record Assistant to the Court of the Special Sessions Judge, for trial of cases under SCs/STs (POA) Act, Nalgonda is kept vacant.
- 4) Smt. U.Pushpalatha, Office Subordinate presently working in the Court of the Senior Civil Judge, Miryalguda is promoted under reference cited above and now transferred and posted as Record Assistant to the Court of the VIII Additional District and Sessions Judge, Miryalguda is kept vacant.
- 5) Sri D.Krishnaiah, Office Subordinate presently working in the Court of the Senior Civil Judge, Suryapet is promoted under reference cited above and now transferred and posted as Record Assistant to the Court of the Principal Junior Civil Judge, Kodad is kept vacant.
- 6) Sri N.Mothya, Office Subordinate presently working in the Court of the Prl. Junior Civil Judge, Deverakonda is promoted under reference cited above and now transferred and posted as Record Assistant to the Court of the Additional Junior Civil Judge, Deverakonda is kept vacant.

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- 7) Sri P.Subash Chandra Bose, Office Subordinate presently working in the Court of the Junior Civil Judge, Thungathurty is promoted under reference cited above and now transferred and posted as Record Assistant to the Court of the Additional Junior Civil Judge, Kodad is kept vacant.
- 8) Smt. S.Mangathayaru, Office Subordinate presently working in the Court of the Principal Junior Civil Judge, Miryalguda is promoted under reference cited above and now transferred and posted as Record Assistant to the Court of the Junior Civil Judge, Nakrekal is kept vacant.
- 9) Smt. N.Swapna, Office Subordinate presently working in the Court of the Senior Civil Judge, Bhongir is promoted under reference cited above and now transferred and posted as Record Assistant to the Court of the Principal Junior Civil Judge, Ramannapet is kept vacant.
- 10) Sri Umar Bin Nasar, Office Subordinate presently working in the Court of the Principal Junior Civil Judge, Deverakonda is directed continue in the same post until further orders as his posting is with held for verification of his SR.
- 11) Sri Kethavath Nanda, Office Subordinate presently working in the Court of the Junior Civil Judge, Thungathurthy is promoted under reference cited above and now transferred and posted as Record Assistant to the Court of the Senior Civil Judge, Huzurnagar is kept vacant.
- 12) Sri B.Trinadh, Office Subordinate presently working in the Court of the Senior Civil Judge, Miryalguda is promoted under reference cited above and now transferred and posted as Record Assistant to the Court of the II Additional Junior Civil Judge, Miryalguda is kept vacant.
- 13) Smt. R.Shoba Rani, Office Subordinate presently working in the Court of the Additional Judicial Magistrate of First Class, Bhongir is promoted under reference cited above and now transferred and posted as Record Assistant to the Court of the Additional Judicial Magistrate of First Class, Bhongir is kept vacant.
- 14) Sri T. Umashankar, Office Subordinate presently working in the Court of the Principal District Judge, Nalgonda is promoted under reference cited above and now transferred and posted as Record Assistant to the Court of the Principal District Judge, Nalgonda is kept vacant.
- 15) Sri K. Saidulu, Office Subordinate presently working in the Court of the Junior Civil Judge, Nidamanoor is promoted under reference cited above and now transferred and posted as Record Assistant to the Court of the Junior Civil Judge, Nidamanoor is kept vacant.
- 16) Sri Md. Hakeem, Office Subordinate presently working in the Court of the Special Judicial Magistrate of First Class, for Prohibition and Excise Offences, Nalgonda is promoted under reference cited above and now transferred and posted as Record Assistant to the Court of the Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda is kept vacant.

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- NOTE:-**
- 1) The promoted employees listed 1 to 9, 11 to 16 supra shall relieve from their present posts and shall join to their new posts on or before 21.10.2017.
  - 2) They are not entitled for any joining time after their relieving from their present posts during the period from 09.10.2017 to 21.10.2017.
  - 3) In case, the employees from whom they have take charge or to whom they have to hand over charge are on leave or absent from any other reason the concerned Presiding Officer of that court shall make alternative arrangements intimating the same to the undersigned.
  - 4) The concerned Presiding Officers of their respective courts to whom transfers are made or from which court employee is transferred are hereby directed to inform the undersigned above the information of relieving or joining with dates from their relieving or from their joining forthwith.
  - 5) The Order placed in the District Court, Nalgonda website i.e., [www.ecourts.gov.in/nalgonda](http://www.ecourts.gov.in/nalgonda) and the down loaded copy from the website is valid for relieving and joining duty.

The above promotions are purely temporary, without any right to probation, claim for seniority, re-appointment whatsoever and terminable without assigning any reason and without notice.

  
PRINCIPAL DISTRICT JUDGE,  
NALGONDA. 9/10/2017

To  
The Individuals.

Copy to:

- 1) The Judge, Family Court-cum-VI Addl. Dist.& Sessions Judge, Nalgonda
- 2) The Special Sessions Judge, for trial of cases under SCs/STs (POA), Nalgonda.
- 2) The VIII Addl. Dist.& Sessions Judge, Miryalguda.
- 4) The Senior Civil Judges, Suryapet, Bhongir, Miryalguda and Huzurnagar.
- 5) The Junior Civil Judges, Alair, Nidamanoor, Thungathurthy and Nakrekal.
- 6) The Prl. Junior Civil Judges, Deverakonda, Kodad, Miryalguda and Miryalguda.
- 7) The Addl. Junior Civil Judges, Suryapet and Deverakonda
- 8) The Addl. Judl. Magistrate of First Class, Bhongir.
- 9) The II Addl. Junior Civil Judge, Miryalguda
- 10) The Spl. Judicial Magistrate of First Class, for Proh.& Excise Offences, Nlgonda.
- 7) The Superintendent, Accounts Section and Central Record Establishment, District Court, Nalgonda